

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4098
TO BE ANSWERED ON 19TH MARCH, 2021**

PASSIVE EUTHANASIA

4098. SHRI BHARTRUHARI MAHTAB:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Expert Committee constituted to examine the issue of euthanasia, has submitted its report;
- (b) if so, the main recommendations of the Committee;
- (c) whether the Government has accepted the recommendations of the Committee;
- (d) if so, the details along with the implementation status thereof;
- (e) the number of requests/representations received by the Government for euthanasia across the country during each of the last three years and the current year along with the action taken/being taken thereon;
- (f) whether the Government proposes to enact a legislation to allow passive euthanasia in the country; and
- (g) if so, the details thereof along with the time by which it is likely to be enacted?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (g): The Expert Committee constituted under Ministry of Health and Family Welfare to discuss the issue of enabling legislation to regulate Euthanasia in the country has not yet submitted its recommendation to the Government. Further action depends on the recommendation of the Committee.

No such data in respect of requests/representations received for euthanasia is maintained centrally.